

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No. 469/9/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021

Name of the Company: Creative Engineers & Services Pvt Ltd  
V/s  
B & C Energy Infra Ltd

Section: 9 of the Insolvency & Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Pratik Thakkar appeared for the Operational Creditor.

Learned Counsel Mr. Masoom Shah, on behalf Learned Counsel Mr. Nachiket

D Mehta, appeared for the Corporate Debtor

Pleadings are complete.

Matter stands adjourned for hearing on 30.03.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 17<sup>th</sup> day of February, 2021  
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